

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/6320/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bijay Lashmi Boruah,
Presiding Officer,
MACT No. 2, Kamrup, Guwahati.

Dated Guwahati the th 30 October, 2019.

Sub: **Casual leave.**
Ref:- Your e-mail dated 25.10.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day casual leave on 25.10.2019 has been granted/rejected. The Presiding officer, STAT & Member MACT No. 1, Kamrup(M), Guwahati and in his absence the Member MACT No. 3, Kamrup(M), Guwahati will remain in charge of MACT No. 2, Kamrup(M), Guwahati in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/6321-A, dated 30.10.19

Copy to:

1. The Presiding officer, STAT & Member MACT No. 1, Kamrup(M), Guwahati.
2. The Member MACT No. 3, Kamrup(M), Guwahati.
3. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rolan